COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 287 OF 2017

Dated: 10th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Ambuja Cement Limited

...Appellant(s)

Vs.

Himachal Pradesh Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Shashank Pandit h/f

Mr. Pradeep Misra for HPERC

ORDER

Learned counsel for the appellant is stated to be unwell.

List the matter on <u>13.11.2017</u>.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt